

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:403

ANSWERED ON:24.11.2005

OIL SURCHARGE ON INTERNATIONAL ROUTES

Patel Shri Kishanbhai Vestabhai;Singh Shri Sugrib

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government proposes to impose oil surcharge on international routes;
- (b) if so, the details alongwith the reasons therefor; and
- (c) the details of the additional expenditure incurred by Air India and Indian Airlines during 2004-05 due to increase of oil bill?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

(a) and (b): There is no proposal from the Government to impose oil surcharge on international routes. However, airlines levy surcharge on commercial considerations.

(c): Due to increase of ATF prices, Air India and Indian Airlines have incurred an additional expenditure of Rs.643 crores and about Rs.500 crores respectively during the year 2004-05 over the previous year i.e. 2003-04.